

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

TUESDAY, THE 07<sup>TH</sup> DAY OF APRIL, 2020 /18<sup>TH</sup> CHAITHRA, 1942

Bail Appl.No.2330 OF 2020

CRIME NO.59/2020 OF ERNAKULAM TOWN NORTH POLICE STATION,  
ERNAKULAM (DIST)

PETITIONER/ACCUSED:

RAMESH RAMAN,  
S/O.RAMAN, AGED 23 YEARS,  
C/O.DIRECTOR DONBOSCO,  
PALLURUTHY, ERNAKULAM (DIST).

BY ADV.SRI.V.S.MANSOOR

RESPONDENT/COMPLAINANT:

STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 07.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Learned Public Prosecutor seeks time to produce records.

Post on 17.4.2020 for final hearing.

**RAJA VIJAYARAGHAVAN.V.**

**JUDGE**

ps/7/4/2020